

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF CHEMICALS & PETROCHEMICALS

RAJYA SABHA
UNSTARRED QUESTION NO. 3555
ANSWERED ON 24/03/2026

CHEMICAL EXPORTS AND TRADE COMPETITIVENESS

3555 SHRI ASHOKRAO SHANKARRAO CHAVAN :
SHRI DEEPAK PRAKASH :
SMT. SEEMA DWIVEDI :
DR. ANIL SUKHDEORAO BONDE :
DR. MEDHA VISHRAM KULKARNI :
SHRI MASTHAN RAO YADAV BEEDHA :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the total value of India's chemicals exports during the last five years;
- (b) whether government has identified major markets for expansion of exports of speciality chemicals, if so, the details thereof;
- (c) the standardization measures taken to ensure global quality standards for chemical exports; and
- (d) whether the Ministry has conducted trade negotiations to address regulatory barriers affecting Indian Chemical exports, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

- (a) Total value of Chemicals and Petrochemicals exported from India during last 5 years is as under :

(in Rs. Crores)

HS Code	Commodity	2020-21	2021-22	2022-23	2023-24	2024-25
28	INORGANIC CHEMICALS	12301	19800	26641	26,551	34,411
29	ORGANIC CHEMICALS	133637	164815	171546	1,68,171	1,70,243
32	TANNING OR DYEING	22660	29513	26528	32,997	30,116
38	MIS-CELLANEOUS CHEMICAL PRODUCTS.	37886	52416	63282	54,454	59,002
39	PLASTIC AND ARTICLES THEREOF.	51004	67440	61518	61,117	69,000
4002	SYNTHETIC RUBBER AND FACTICE	821	1141	964	14,576	14,969
54	MAN-MADE FILAMENTS.	11470	18070	15731	13,569	13,643
55	MAN-MADE STAPLE FIBRES.	9559	15402	14283	1,096	1,382.02
Total Chemicals and Chemical Products		2,79,337	3,68,597	3,80,493	3,72,535	3,92,769

(b) Major export markets for India in Chemicals and Petrochemicals sector are as under :

S. No.	Country	Percentage share of countries in India's export in Chemicals and Petrochemicals sector
1	U S A	14.27
2	Brazil	5.20
3	China	4.39
4	UAE	4.36
5	Bangladesh	3.21
6	Netherland	2.97
7	Japan	2.95
8	Saudi Arab	2.82
9	Germany	2.78

10	Singapore	2.75
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Further, with an objective of expanding export markets, the Government has signed/finalised 16 Free Trade Agreements (FTAs) and 6 Preferential Trade Agreements (PTAs) with various trading partners.

(c) Trade Regulations, Accreditation & Compliance Enablement (TRACE) is a key component under the Export Promotion Mission's Niryat Disha sub-scheme, to support MSMEs in meeting international quality, safety, and technical standards for global market access. Support under this initiative is being extended for partial reimbursement of eligible expenditure incurred towards testing, inspection, certification, audits, traceability systems, and other conformity-assessment requirements that necessary to demonstrate compliance with internationally recognized standards.

(d) Department of Commerce as the nodal Department for trade negotiations, has been conducting trade negotiations with partner countries to address regulatory barriers affecting Indian Chemical exports. For example, in the recently concluded FTA with European Union, India has negotiated a separate chapter on Technical Barrier to Trade (TBT) under which articles on Technical Regulations and Conformity Assessment, were addressed. The FTA has specific commitments to facilitate trade, avoid unnecessary restrictions and enhance transparency, establishing consultation and rapid reaction mechanism to resolve issues and reach a mutually acceptable solution, with a view to address non tariff and regulatory barriers.
